

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **02.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : State Bank of India
Vs
Hotel Milestonnez India Pvt. Ltd.

MAIN PETITION NUMBER :CP(IB)/243(CHE)2022

(IA/MA) APPLICATION NUMBERS

IA/42(CHE)/2024, IA/43(CHE)/2024

COMMON ORDER

IA/42(CHE)/2024

IA/43(CHE)/2024

Present: Shri. Jerin Asher Sojan, Ld. Counsel for the Applicant.
Ms. Jayanthi K Shah, Ld. Counsel for the Liquidator.
Shri. AmerHamsa Ali Abbas Rawther, Liquidator in person.

Liquidator submits that the application is not maintainable. He also submits that the Liquidator has filed an application under section 66 of IBC which is listed on 26.08.2024.

List both the applications for hearing on **26.08.2024**.

Sd/-
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-
SANJIV JAIN
MEMBER (JUDICIAL)

vs